

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

LIBRARY

OA. 350/870/2019

DATE OF ORDE : 22.03.2021

Present : Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Ms. Nandita Chatterjee, Administrative Member



SUDHIR SHIL
VS
D/O INDIA POST

For the Applicant : None
For the Respondents : Mr. P.N. Sharma, counsel

ORDER (Oral)

Per Ms. Bidisha Banerjee, JM:

None appeared on behalf of the applicant for long, and even today
despite repeated calls.

Therefore, it seems that the applicant has lost interest to pursue
the matter further.

As such, the OA is dismissed for default invoking Rule 15(1) of CAT
(Procedure) Rules, 1987.

(Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

mks